

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB No.(IB)-192(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

NAME OF THE COMPANY: M/s. Tehri Iron & Steel Casting Ltd. V/s. M/s. Punjab National Bank

SECTION OF THE COMPANIES ACT: 10 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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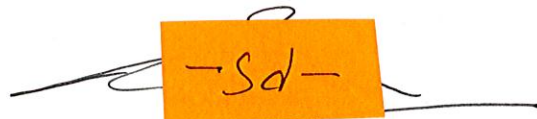
For the Petitioner (s) : None

For the Respondent (s) : None

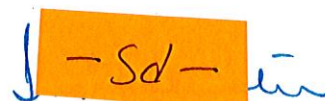
Order

None is present on behalf of the petitioner even at the second call, neither was anyone present yesterday i.e. 07.08.2017. There is no compliance in respect of our previous directions for removing objections. In view of the same the petition stands Rejected.

Disposed of in terms of the above.


-Sd-

(S. K. Mohapatra)
Member (T)


-Sd-

(Ina Malhotra)
Member (J)